# GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

## RAJYA SABHA UNSTARRED QUESTION NO . 1292 TO BE ANSWERED ON 30/07/2021

## COMPULSORY USE OF BIO -FERTILIZERS WIT HUREA

#### 1292. SHRI SAMBHAJI CHHATRAPATI:

Will the Minister of AGRICULTURE & FARMERS WELFARE be pleased to state:

- (a) whether Government has any proposal to make use of bio-fertilizers compulsory along with urea for better soil health;
- (b) if so, the details thereof and by when this system is likely to be made compulsory;
- (c) whether Government has short-listed the bio-fertilizers and fixed the contents of nutrients therein to ensure that the production is not reduced; and
- (d) whether there is any proposal to transfer the subsidy on urea to the farmers and not the manufacturers contrary to existing system?

## **ANSWER**

## MINISTER OF AGRICULTURE AND FARMERS WELFARE

## (SHRI NARENDRA SINGH TOMAR)

- (a) & (b): There is no proposal under consider with Government for the compulsory use of bio-fertilizer along with urea.
- (c): In Schedule- III of the Fertilizer (Control) Order 1985 bio fertilizers namely; Rhizobium, Azotobactor, Azospirillum, Phosphate Solubilising Bacteria, Mycorrhizal Bio-fertilisers, Potassium Mobilizing Bio-fertilizers (KMB) Zinc Solubilizing Bio-fertilizers (ZSB) Acetobactor, Carrier Based Consortia, Liquid Consortia, and Phosphate Solubiling Fungus has been notified with detailed specification.
- (d): No such proposal is under consideration of the Government as far now.

\*\*\*\*\*